

14.04 hrs

*The Lok Sabha re-assembled after Lunch at four minutes
past Fourteen of the Clock.*

(Shri P.H. Pandian *in the Chair*)

Title: Regarding domicile policy of the State Government of Jharkhand.

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : सभापति महोदय, नए राज्य झारखंड में डोमिसाइल नीति लागू की गई है जो असंवैधानिक है। इसके बारे में गृह मंत्री को बयान देना चाहिए। **â€¦** (व्यवधान)

MR. CHAIRMAN : It should have been raised during the 'zero hour'. It is all over now. We are taking up Matters under Rule 377.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, the Home Minister was to make a statement in the House on this.

डॉ. रघुवंश प्रसाद सिंह : यह एक महत्वपूर्ण मामला है। इसलिए इसे अभी उठाने की इजाजत दी जाए। **â€¦** (व्यवधान) मेरा प्वाइंट ऑफ ऑर्डर है। संसदीय कार्य मंत्री बैठे हैं। **â€¦** (व्यवधान) The Parliamentary Affairs Minister assured the House on Friday that Home Minister will issue a statement regarding new domicile policy of Jharkhand.

SHRI PRAMOD MAHAJAN (THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY): Sir, the Minister is making a statement tomorrow.

MR. CHAIRMAN: The House shall now take up Matters under Rule 377.
